

Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/PA-003/IP-N00030/2017-18/10230													
Name of the corporate debtor: Aakar Sales Agency Private Limited Date of commencement of CIRP:01.09.2023; List of creditors as on: 10.01.2024.													
List of secured financial creditors (other than financial creditors belonging to any class of creditors) -ANNEXURE-3													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party?						% voting share in CoC
1	Central Bank of India	16.09.2023	10,26,38,008.91	10,23,87,736.91	Credit Facilities	Yes	No	100.00%	0	0	250272	0	Documents received on 10.01.2024
<b>1</b>	<b>Total</b>		<b>10,26,38,008.91</b>	<b>10,23,87,736.91</b>	-	-	-	-	-	-	<b>2,50,272.00</b>	-	

**Note : Central Bank of India Security Interest**

**For Working Capital**

1 Claim Secured by way of hypothecation of stocks and receiveables the company (Present and Future) exclusively

**Arun Kapoor**

**Resolution Professional**

**In the matter of Aakar Sales Agency Private Limited**

**IBBI Registration Number:** IBBI/PA-003/IP-N00030/2017-18/10230

**IBBI Registered Address:**G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

**IBBI Registered E-mail Id -** [arun.kapoor58@yahoo.in](mailto:arun.kapoor58@yahoo.in)

**Authorisation for Assignment (AFA) valid up-to: October 31, 2024**

**Process Specific Address:** Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

**Process Specific Email Id:** cirpaakarsalesagency@gmail.com